



Government of Jammu and Kashmir  
Department of Culture  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**

Srinagar, the 29<sup>th</sup>, August, 2019

SRO **517** .- In exercise of powers conferred by Sub-Section (1) of Section 3 of Jammu and Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) (Act No. V of 1977), the Government on the recommendation of Director, Archives, Archaeology & Museums, Jammu & Kashmir, hereby declare Temple/Spring near Sukhnag, Government Girls Higher Secondary School, Iddgah Pattan, Baramulla alongwith land measuring 09 Marlas (Ahl-Hanood) falling under Khasra No. 3574, as the "State Protected Monument" within the meaning of the said Act.

**By order of the Government of Jammu & Kashmir**

**Sd/-**

(Zubair Ahmad), KAS  
Secretary to Government  
Department of Culture

No: Cul/Arch/30/2018

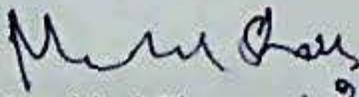
Dated: **29** -08-2019

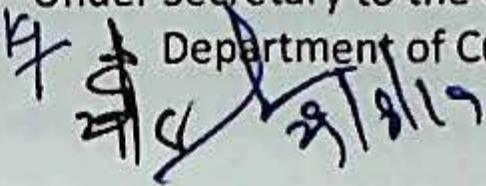
Copy to the:

1. Financial Commissioner to the Hon'ble Governor.
2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, Department of Law, Justice & PA
5. Deputy Commissioner, Baramulla.
6. Director Information, J&K, Srinagar
7. Director, Archives, Archaeology & Museums, J&K, Srinagar.

29/8  
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8. General Manager, Government Press, Srinagar for publication in the next Government Gazette.
9. O.S.D to the Advisor (F) to the Hon'ble Governor.
10. Private Secretary to Secretary to the Government, Department of Culture.
12. Stock file/ SRO file.

  
(Muni Lal Sharma) 29/08/19

Under Secretary to the Government  
Department of Culture  
 29/8/19